

ITEM NO.302

Court 6 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 804/2020

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.73983/2020-STAY APPLICATION)

Date : 01-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. T. V. S. Raghavendra Sreyas, AOR

For Respondent(s) Mr. K.K. Venugopal, AG
Mr. Balbir Singh, ASG
Mr. R. Bala, Sr. Adv.
Mr. Soheb Hussain, Adv.
Ms. Shraddha Deshmukh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. A.K. Sharma, Adv.

Mr. Mohit D. Ram, AOR

Ms. Amita Singh Kalkal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 09.10.2020 as part heard.

(B.PARVATHI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER